

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF APRIL, 2022

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.04.2022

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2022</i>
CIVIL	18816	527	788	18555
CRIMINAL	0	0	0	0
TOTAL	18816	527	788	18555

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.04.2022</i>
CIVIL	178173	3451	4991	176633
CRIMINAL	36497	1665	1688	36474
TOTAL	214670	5116	6679	213107